

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. No.307/05 & 308/05

Monday this the 4th day of December, 2006

CORAM :

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

HON'BLE MR.N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

OA 307/05 :

C.U.Poulose
Southern Railway
Office of Executive Electrical Engineer/Construction
Ernakulam
Residign at : Chulli House, Karukutty
Via Angamaly, Ernakulam District

Applicant

(By Advocate Mr. T.C.Govindaswamy)

Versus

1. Union of India represented by the General Manager, Southern Railway Headquarters Office, Park Town PO Chennai - 3
2. The Chief Administrative Officer Southern Railway, Construction Egmore, Chennai - 8
3. The Deputy Chief Personnel Officer Southern Railway ,Construction Chennai - 8
4. Executive Electrical Engineer Southern Railway, Construction Ernakulam
5. Executive Engineer, Construction Southern Railway, Ernakulam

Respondents

(By Advocate Mrs. Sumathi Dandapani)

OA 308/05 :

K.E.Kittunni Nair
Track Man, Southern Railway
Office of Executive Electrical Engineer/Construction
Southern Railway, Ernakulam
Residing at : Erkattu House, Thuravoor PO
Cherthala, Alappuzha District

Applicant

(By Advocate Mr. T.C.Govindaswamy)

Versus

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5. Executive Engineer, Construction Southern Railway, Ernakulam

Respondents

(By Advocate Mrs. Sumathi Dandapani)

The applications having been heard on 04.12.2006, the Tribunal on the same day delivered the following :

ORDER

HON'BLE Dr. K.B.S.RAJAN, JUDICIAL MEMBER

The learned counsel for applicant submits that the applicants in both the OAs are not pressing the Application and therefore, the same be closed. The prayer is allowed.

2. The Original Applications are closed as not pressed.

Dated, the 4th December, 2006.


N.RAMAKRISHNAN
ADMINISTRATIVE MEMBER


K.B.S.RAJAN
JUDICIAL MEMBER

VS